

ITEM NO.302

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 13356/2023

(Arising out of impugned final judgment and order dated 09-10-2023 in CRLP No. 7497/2023 passed by the High Court Of Andhra Pradesh At Amravati)

NARA CHANDRABABU NAIDU

Petitioner(s)

VERSUS

THE STATE OF ANDHRA PRADESH

Respondent(s)

(IA No.213524/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT )

Date : 30-11-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Sidharth Luthra, Sr. Adv.  
Mr. Siddharth Aggarwal, Sr. Adv.  
Mr. Dammalapati Srinivas, Sr. Adv.  
Mr. Pramod Kumar Dubey, Sr. Adv.  
Mr. Guntur Prabhakar, Adv.  
Ms. Prerna Singh, Adv.  
Mr. Guntur Pramod Kumar, AOR  
Mr. Gautam Bhatia, Adv.  
Kumar Vaibhaw, Adv.  
Ms. Rajni Gupta, Adv.  
Mr. Anmol Kheta, Adv.  
Mr. Ayush Kaushik, Adv.  
Mr. Viswajeet Singh, Adv.  
Mr. Ayush Shrivastava, Adv.  
Ms. Somya Gupta, Adv.  
Ms. Aditi, Adv.  
Mr. Satyam Sharma, Adv.

For Respondent(s) Mr. Mukul Rohagti, Sr. Adv.  
Mr. Ranjit Kumar, Sr. Adv.  
Mr. S Niranjana Reddy, Adv.  
Mr. P Sudhakar Reddy, A.A.G.  
Mr. Mahfooz Ahsan Nazki, AOR  
Mr. Santosh Krishnan, Adv.  
Mr. Polanki Gowtham, Adv.

Mr. Kv Girish Chowdary, Adv.  
Ms. Rajeswari Mukherjee, Adv.  
Mr. Bala Krishna, Adv.  
Ms. Deepshikha Sansanwal, Adv.  
Mr. T Vijaya Bhaskar Reddy, Adv.  
Mrs. Ruchi Gusain, Adv.  
Mr. Meeran Maqbool, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 12.12.2023 at 02:00 p.m.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)  
COURT MASTER (NSH)